

**RAJA VIJAYARAGHAVAN V & M.R.ANITHA, JJ**

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**W.P.(C) No.10888 of 2021**  
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**Dated this the 11th day of May, 2021**

**ORDER**

**Raja Vijayaraghavan V, J**

Sri K.V. Sohan, the learned State attorney refers to the directions issued by this Court in W.P.(C) No 10845/2021 and it is submitted that the concerns raised by the petitioner are being addressed and the Government has come up with guidelines as well. It is submitted that a tranche of vaccines ordered by the Government has arrived and the same is being distributed by a criteria arrived consequent to deliberations by expert bodies.

We do not find any reason warranting issuance of any directions at this stage.

Post after a week.

**Sd/-**

**RAJA VIJAYARAGHAVAN V, JUDGE**

**Sd/-**

**M.R.ANITHA, JUDGE**

ps/11/5/2021